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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/24/2016
NAME OF THE PETITIONER(S) : Sulochana & 2 Others
NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	K. PADHMANABAN T-R. RAMESH	Counsel for Petitioner	K. Padmanabhan. 01-02-2017.
	A. NARAYANAN	Counsel for R5-7	A. Narayanan
	Rajasekhar VK	Counsel for R1, R2, R4	Rajasekhar.

ORDER

Shri T R Ramesh, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for R1, R2 & R4 sought further time to submit arguments. Time extended at request. Put up on 23.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)